

ITEM NO.64

COURT NO.8

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).10406/2023

(Arising out of impugned final judgment and order dated 08-04-2016 in CRLA No.1598/2013 passed by the High Court of Delhi at New Delhi)

MUKESH SINGH

Petitioner(s)

VERSUS

STATE (NARCOTIC BRANCH OF DELHI)

Respondent(s)

(IA No. 154077/2018 - CONDONATION OF DELAY IN FILING
IA No. 154080/2018 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Crl) No. 5648/2019 (II-C)

SLP(Crl) No. 5894/2019 (II-C)

SLP(Crl) No. 8499/2019 (II-A)

(FOR GRANT OF BAIL ON IA 164481/2022)

Date : 22-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Ajay Garg, Adv.
Ms. Tripti Gola, Adv.
Ms. Lhingdeihat Chongloi, Adv.
Mr. Arvind Sardana, Adv.
Mr. Rajiv Shankar Dvivedi, AOR

Mr. Shikhil Suri, Adv.
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Ms. Vidhi Kapoor, Adv.
Ms. Vidushi Jain, Adv.
Mr. T. R. B. Sivakumar, AOR

Ms. Aishwarya Bhati, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Rajat Nair, Adv.

Mr. Kanu Agarwal, Adv.
Ms. Shradha Deshmukh, Adv.
Ms. Chinmayee Chandra, Adv.
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Mr. Rajat Nair, Adv.
Mr. Saurabh Mishra, Adv.
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Dr. Arun Kumar Yadav, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Ms. Rukhmini Bobde, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after two weeks.

(SAPNA BISHT)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)